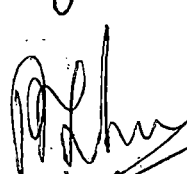


C. A. T. Bench, JAIPUR

Date of Order	Orders
7.10.93	Mr. Prahlad Singh - Counsel for petitioner Mr. Rajendra Prasad. Borel Holder on behalf of M. R. Singh & Co. for respondents. The M.P. for restoration of the T.A. is allowed. The order for dismissal of the T.A. is recalled and the T.A. is restored to its original position. The T.A. may be listed for hearing on 8.11.93 7/21/11/93 8.10.93  (P.P. Silvestra) M(A)  (D.L. Mehta) Vice-Chairman
	city out 20 exp. and a and 7617 and 15.10.93 